44 I

Statement-II

(Amount in lakhs of Rs.)

S No.	•	Name	of the	he I	industrial	H	ouse			No of concerns*	Tax in arrears	Demands not enforce- able
1				2						3	4	5
1.	Tata	•					•		•	4	4.58	98.48
2.	Birla	•	•		•				•	14	207.19	760 . 17
3.	Mafatlal						٠	•				
4.	J.K. Sing	ghania			•	•				4	275.67	282 31
5.	Thapar								•	1		16.37
6.	I.C.I.					٠				2		770 - 28
7.	Sarabhai	i						•		2	1.09	27.28
8.	A.C.C	•			•	•		•				
9.	Bangur				•		•	•		ī	24.51	••
IO.	Shriram		•				•			2	27.30	147.48
1 1.	Kirloska	r.	•									• •
12.	Hindusta	an Le	ver		•		•			1		47.0
13.	Larson &	k Toi	ıbro		•		•		•		•	
14.	Scindia		•								•	
15.	Oil Indi	а.			•		•	•		2	281.06	8o. 1
16.	Modi						•	•		ı	•	99 - 7
17.	T.V.S. 1	yenga	r.				•			3		. 61.3
18.	Mahind	ra & !	Mahi	ndra	٠.					I	3 . 7	4 13.7
19.	Chowgu	lc	•			•					4 7	37.8
20.	Bajaj											

^{*}Note: The information relates only to the concerns in each group against which aggregate Income tax demand of Rs. 10 lakh or more was outstanding on 31-3-1982.

Reduction in price of imported latex rubber

3292. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have instructed the State Trading Corporation of India to

reduce the price of imported latex rubber in view of the accumulated stock of this item;

(b) whether this would not adversely affect the indigenous rubber production;

- (c) whether it is a fact that the STC might still find it difficult to liquidate its stocks: and
- (d) what steps are being taken to ensure that the imported rubber does not adversely affected indigenous rubber latex industry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

- (b) Does not arise.
- (c) and (d). The STC would liquidate its stock in appropriate consultation with the Government. Since the stock of latex rubber held by STC is very small, being less than 400 tonnes, it will not adversely affect the indigenous rubber latex industry.

Promotion of exports of sports goods

- 3293. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government are considering the viability of having sports goods exhibitions under the Sports Goods Export Promotion Council to promote sales of sports goods abroad;
- (b) in which countries of the world, these exhibitions are to be held:
- (c) what steps are being taken by Government to encourage the export of sports goods;
- (d) whether Government intend to encourage non-traditional sports items also; and
- (e) if so, what steps are being taken to encourage diversification in the production and export of sports goods?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL: (a) and (b). Yes, Sir. The Government have permitted participation by the Sports Goods Export Promotion Council in the following fairs:—

- (i) Spoge Fair, Koln, W. Germany.
- (ii) Ispo Fair, Munich, W. Germany.

- (iii) NSGA Convention and Show, Chicago.
- (iv) Gulf Home Leisure Exhibition, Dubai.
- (v) Saudi Home and Leisure Show, Riyadh.
- (vi) Sporex' 82, Singapore.
- (vii) Indian Exhibition, London, U.K.
- (c) In order to encourage export of sports goods the following steps/measures have been/are being taken;
 - (i) Cash Compensatory Support is being given on exports of sports goods.
 - (ii) Imports of Nylon Guts, ashwood and beechwood, willow clefts, feathers and cork bottoms, have been allowed duty free.
 - (iii) The sports goods trade and the Council have been permitted to participate in fairs/exhibitions abroad with grants-in-aid.
 - (iv) Sponsoring sales teams/study teams abroad.
 - (v) The Government have also permitted the Sports Goods Export Promotion Council to organise sports goods fair at the time of ASIAD'82 from 19th November to 4th December, 1982.
- (d) and (e). Yes, Sir. The Government is sponsoring various survey team/study teams abroad with a view to expose the Indian businessmen to non-traditional items. The Government is also encouraging setting up of 100 per cent export oriented units for sports goods. Periodical meetings are held with the exporters to resolve any difficulties of the exporting community so far as sports goods are concerned and this has shown good results.

The Government has also approved setting up of two units in Kandla Free Trade Zone which will be manufacturing non-traditional sports goods items like sleeping bags, ski bindings.